NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(IB) No.482/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M.

Name of the Company		ICICI Bank Limited-Vs-Eastern Gases Limited		
Un	der Section	7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Ramest ke Velma,

of Rieg RP

5. K. Bhauseli

Resolution Perfossis,

Eastern Graves Ltd Skehlausell 31/01/18

ORDER

Ld. Resolution Professional (RP) is present. No one is present from the financial creditor's side.

Ld. RP has submitted 3rd Progress Report, it is received and recorded.

The Director of the Corporate Debtor is also present. He submits that he is receiving threat from the side of the operational creditors. He is directed to make an application for his grievance, if any, as against the operational creditors.

List it on 15/03/2018.

Sd

(Jinan K.R.) Member (I)